NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 21/BB/	-	For	252(3)	M/s Ceeriyaa Project Pvt Ltd. Vs ROC
2018		compliance of office objections raised by Registry		

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for 2nd time for compliance of objections raised by the registry. No representation for Petitioner/Operational Creditor. List it finally on 16/02/2018.

Member (T)

Member (J)